

Sl.No.	State/Union Territory	Area (in acres)
34.	West Bengal	1021.15
35.	Dadra and Nagar Haveli	0
36.	Daman and Diu	0
TOTAL		66103.29

Employing ex-servicemen in services

774. SHRI HISHEY LACHUNGPA: Will the Minister of DEFENCE be pleased to state:

(a) whether any steps are being taken by Government to ensure that judicious use of the services of ex-servicemen, in services such as patrolling ghats or acting as security personnel in domestic security purposes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) No, Sir.

(b) Not applicable in view of reply to (a) above.

(c) Directorate General Resettlement, an attached office of Ministry of Defence, Department of Ex-Servicemen Welfare empanels/sponsors Ex-servicemen (ESM) run Private Security Agencies, and State ESM Corporations for providing security guards to various Central Public Sector Undertakings (CPSUs), Corporate Houses, Private Sector Undertakings only. The scheme offers self-employment opportunities to retired officers and adequate employment opportunity to retired Junior Commissioned Officers /Other Ranks, in a field, where they have sufficient expertise.

Defence innovation HUBS

775. SHRI D. KUPENDRA REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Defence innovation hubs are being set up in the country;

(b) if so, the details thereof and the salient features of the hub; and

(c) the names of the States wherein the hubs are being set up and the reasons /criteria in selecting the States where these hubs are being set up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) 1. The Innovations for Defence Excellence (iDEX) framework of the Government envisages setting up and managing independent Defence Innovation Hubs (DIHs). These DIHs will serve as platforms where innovators can get information about needs and feedback from the Services directly and create solutions for India's major defence platforms. This structure is also geared towards attracting more innovators to work for the defence sector in India.

2. The Defence Innovation Organisation set up under iDEX has announced setting up of two DIHs in Tamil Nadu (Coimbatore) and Maharashtra (Nashik).

3. The Framework to Fund Defence Innovation Hubs under iDEX, approved by the Board of Defence Innovation Organisation (DIO) prescribes the following minimum criterion for setting up Defence Innovation Hubs:

- 3.1 Any Central Government recognized Incubator including but not limited to:
 - 3.1.1 Department of Science and Technology (DST) recognized Incubators.
 - 3.1.2 Atal Innovation Mission, NITI Aayog created Atal Incubation Centres (AICs) and Established Incubation Centres (EICs).
 - 3.1.3 Ministry of MSME recognized incubators.
- 3.2 Any other incubator recognized or funded through any Central government scheme.
- 3.3 The incubator located in districts mentioned in the list of SME clusters hosted by the Ministry of MSME in collaboration with UNIDO.
- 3.4 Incubator/Hub promoted by local industry associations.

Recommendations of Shekatkar Committee

776. SHRIMATI WANSUK SYIEM: Will the Minister of DEFENCE be pleased to state:

(a) whether under the on-going army reform measures recommended by Lt. Gen. (Retd.) D.B. Shekatkar Committee, phased manpower cuts over two to five years involving 57,000 to 1,00,000 soldiers, will save ₹ 5,000 to ₹ 7,000 crore a year in revenue expenditure;

(b) whether under a new concept of manpower restructuring, by forming bulked-up brigades called Integrated Battle Groups will replace division-sized forces; and

(c) whether the World War-II era, Army Postal establishments and Military Farms in peacetime will be shut down?